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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

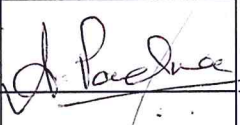
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2016 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.242/252/HDB/2017
NAME OF THE COMPANY	Online Career Doctor Studies & services India Limited
NAME OF THE PETITIONER(S)	Online Career Doctor Studies & services India Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmasri/padma@yahoo.co.in 94417 77444	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mrs. A. Padmasri; learned PCS. Learned PCS requested time to submit the affidavit for the interim orders.

Post the Case on 22.12.2017.

  
Member (Technical)

  
Member (Judicial)